

(b)	<i>Name of the Units</i>	<i>Location</i>
	Chittaranjan Locomotive Works	Chittaranjan
	Diesel Locomotive Works	Varanasi
	Integral Coach Factory	Madras
	Wheel and Axle Plant	Bangalore
	Diesel Component Works (under construction)	Patiala

(c) and (d) : Yes, Sir. Rail India Technical and Economic Services (RITES) had been assigned the task of preparation of detailed project report and the location survey for setting up of the New Coach Factory in the Railway Sector. Recommendations for the location and other aspects, as received from the RITES in their report, are under study.

(e) Constant monitoring and watch on quantity and quality of output is exercised on the units. A proposal is under consideration to create a separate Department under the Ministry of Railways on the lines of Department of Defence Production for the management of Railway Production Units. This is expected to further improve their efficiency.

#### Stopping of Package Inserts by Drug Companies

\*138. SHRI HANNAN MOLLAH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether some Drug Companies have done away with package inserts on grounds of cutting costs ;

(b) whether such inserts are essential as most of the Doctors have little time to read medical journals and to keep themselves upto date on drug information;

(c) if so, whether Government propose to amend the Drugs and

Cosmetics Act accordingly to make such omissions punishable with fine and imprisonment both;

(d) if so, details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) Yes, Sir.

(b) It is desirable.

(c) to (e) : There is no proposal to amend the Drugs and Cosmetic Act/ Rules at present to provide for inclusion of package inserts compulsorily in the packages of medicines. There are several aspects, including the pricing of medicines, which are required to be examined caarefully before making such a provision.

#### De-Recognition of Degrees

\*139. SHRI K. RAMAMURTHY : Will the Minister of EDUCATION be pleased to state :

(a) the details of de-recognition of degrees from the Colleges which have not come upto the required standards under the powers acquired by the University Grants Commission within the purview of the amended University Grants Commission Act;

(b) the decisions taken at the meeting held in Bombay on 10.2.85 by the University Grants Commission with